

Agreement with Railways for speeding up highway projects

901. SHRI BAISHNAB PARIDA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Indian Railways have entered into an agreement with the Ministry to speed up highway projects in the country;
- (b) if so, the details thereof; and
- (c) how far it would help in fast tracking road projects in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Yes Sir. Ministry of Road Transport and Highways has signed Memorandum of Understanding with Ministry of Railways so as to speed up the ROB/RUB projects on National Highways.

(b) to (c) Ministry of Railways has developed a web-based programme for online submission for getting expeditious approval of various drawings related to ROB/RUB within 60 days. It would help in time bound approval of General Arrangement Drawings (GAD) by Ministry of Railways, resulting into timely completion of ROB/RUB projects.

Accidents due to overloaded vehicles

†902. DR. VIJAYLAXMI SADHO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware that most road accidents take place due to overloading of vehicles;
- (b) if so, the measures being adopted to prevent the same;
- (c) the steps taken by Government to install smart transportation system on all highways of the country so that road accidents caused due to overloading of vehicles could be avoided; and
- (d) the details of action being initiated by Government with regard to NH-3 on which 20-25 fatal accidents take place every month on an average on the stretch approximately 50-55 KMs away from Indore towards Mumbai?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) Suitable provisions have been

†Original notice of the question was received in Hindi.